## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:112
ANSWERED ON:05.08.2013
TRADE TREATY WITH USA
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Annayyagari Shri Sai Prathap;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to enter into any bilateral investment treaty with United States of America and also to protect the interests of Indian professionals;
- (b) if so, the details thereof along with the contentious issues between the two countries;
- (c) whether any talks have been held between the two countries to set up the terms and conditions for bilateral investment and resolve such contentious issues;
- (d) if so, the details thereof and the outcome thereof; and
- (e) whether both the countries have agreed to put together a work programme to reinvigorate ties with a valued trade partner and if so, the details thereof and the action taken thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) to (d): The Bilateral Investment Agreement discussion with United States of America started on August 11-13, 2009 and as of now three rounds have been held on various elements of Bilateral Investment Treaty text of USA.
- (e) : The recent visit of a high level delegation led by Hon'ble Commerce & Industry Minister to US has helped to reinvigorate the dialogue between both the countries. Both sides have agreed to convene next meeting of the India-US Trade Policy Forum, a bilateral mechanism to resolve and expand bilateral trade and investment relations, in this year in India.